

**HIGH COURT LEGAL SERVICES COMMITTEE  
HIGH COURT OF MANIPUR  
AT IMPHAL**

**NOTIFICATION**

Dated, Imphal, the 10<sup>th</sup> May, 2022

No. HCM/LSC/Lok Adalat-8/

The Hon'ble Chairman, HCLSC is pleased to constitute a Bench comprising of the following persons for taking up cases for the "National Lok Adalat" to be held on 2<sup>nd</sup> Saturday i.e. 14<sup>th</sup> May, 2022 at Court No.5, High Court of Manipur at 10:30 a.m.

- |    |  |   |                   |
|----|--|---|-------------------|
| 1. | <b>Smt. Golmei Gaiphulshillu</b><br>Registrar General<br>High Court of Manipur | - | Presiding Officer |
| 2. | <b>Shri Yumkham Rother</b><br>Registrar (Judl.)<br>High Court of Manipur       | - | Member            |
| 3. | <b>Shri K. Brajakumar Sharma</b><br>Joint Director<br>Manipur Judicial Academy | - | Member            |

Sd/-

**(Shubham Vashist)**

Secretary

High Court Legal Services Committee

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Dated, Imphal, the 10<sup>th</sup> May, 2022

No. HCM/LSC/Lok Adalat-8/ 8228-49  
Copy to:-

1. The Advocate General, Govt. of Manipur.
2. The Govt. Advocate, Govt. of Manipur.
3. The Assistant Solicitor General of India.
4. The President, High Court Bar Association of Manipur.
5. The President, All Manipur Bar Association.
6. The Joint Registrar (Admin), High Court of Manipur.
7. The Deputy Registrar, ACS & Planning / Admin/ Protocol, High Court of Manipur.
8. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
9. All the Assistant Registrar, High Court of Manipur.
10. The P.S. to Hon'ble Mr. Justice Lanusungkum Jamir, High Court of Manipur.
11. The P.S. to Hon'ble Mr. Justice MV Muralidaran, Chairman, HCLSC.
12. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
13. The P.S. to Registrar General, High Court of Manipur.
14. The System Analyst, High Court of Manipur.  
- *for uploading the same to the official website.*
15. The P.S. to Registrar (Judl.), High Court of Manipur.
16. The P.S. to Member Secretary, MASLSA.
17. The P.S. to Jt. Director, Manipur Judicial Academy.
18. The Superintendent Bench, Judl. – I, Judl. – II & Judl. III, High Court of Manipur.
19. The Court Officer – I, High Court of Manipur.  
- *for making necessary arrangement of Court No. 5.*
20. All the Court Masters, High Court of Manipur.
21. Person concerned.
22. Guard file.



**(Shubham Vashist)**

Secretary

High Court Legal Services Committee

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